

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 401
(CAA) 272(PB)/2017

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd.

.... Applicant/petitioners

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 12.12.2018

SHRI R. VARADHARAJAN,
HON'BLE MEMBER (J)

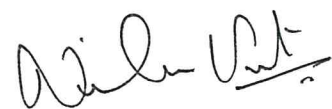
MS. DEEPA KRISHAN
HON'BLE MEMBER (T)

For the Applicant/petitioners : -

For the Respondents : -

ORDER

By Order of the Bench, the matter is listed on 08.01.2019.



(NIRMALA VINCENT)
COURT OFFICER

12.12.2018
Ritu Sharma